

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 29th October, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 314/2014	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv.	
FOR HEARING				
2.	Original Application No. 25/2014	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For - MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv.	
3.	Original Application No. 149/2014	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. Lokendra Singh Kachhawa Adv.	
4.	Original Application No. 150/2014	Babu Lal Jajoo Vs. State of Rajasthan & 3Ors.	Mr. Lokendra Singh Kachhawa Adv.	
5.	Original Application No. 147/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 7 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sachin K. Verma, Adv. for R- 7 Ms. Parul Bhadhoria Adv. For R-2 Mr. Om. S. Shrivastava, Adv. For MoEF	
6.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh,Adv. R- 3 Mr. Ayush Dev Bajpai Adv. For R-	

			Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7	
7.	Original Application No. 06/2014 (CZ)	Bio Diversity Management Committee Vs. Union of India &Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv. for R- 2,3,4,6,7,8	
8.	Original Application No. 152/2014 (CZ)	Virend Singh Vs. State of Rajasthan & 2 Ors.	Mr. Suman Mandal, Adv. Dr. M.S. Kachhawa, Adv. for R-12 & 13 Mr. Om. S. Shrivastava, Adv. for R-9	